

RAJYA SABHA

Wednesday, the 20th, August, 1986 [29
Sravana, 1908 (Saka)]

The House met at eleven of the Clock,
Mr. Deputy Chairman in the
Chair.

STATEMENT BY MINISTER

**Correcting the reply given in the Ra-jya
Sabha on the 13th August, 1986, to
unstarred question 2078 regarding
purchase of furniture by the Kendriya
Vidyalaya. J.N.U., Delhi**

MR. DEPUTY CHAIRMAN: Statement
by Minister correcting answer to question.
Shrimati Krishna Sahi.

THE MINISTER OF STATE IN THE
DEPARTMENT OF EDUCATION AND
CULTURE (SHRIMATI KRISHNA SAHI):
Sir, I beg to lay on the Table a statement (in
English and Hindi) correcting the reply given
in the Rajya Sabha on the 13th August, 1986,
to Unstarred Question 2078 regarding
purchase of furniture by the Kendriya
Vidyalaya JNU Delhi. [Place in Library. See
No. LT 3096/86].

SHRI ATAL BIHARI VAJPAYEE:
(Madhya Pradesh): Sir, will you ask Mrs.
Sahi to explain to the House how it is that the
reply has appeared in the press this morning
before the reply has actually been given to the
House?

SHRIMATI KRISHNA SAHI: Sir, I have
corrected it.

MR. DEPUTY CHAIRMAN: No, the
question is how the reply came in the press
this morning before it was given in the
House.

SHRIMATI KRISHNA SAHI: Sir, I have
not given it. No, Sir, I have not given it to the
press.

MR. DEPUTY CHAIRMAN: Papers to be
laid on the Table.

PAPERS LAID ON THE TABLE

Statement regarding Twenty-Point
Programme

THE MINISTER OF PROGRAMME
IMPLEMENTATION (SHRI A. B. A.
GHANI KHAN CHAUDHURY): Sir, I beg to
lay on the Table a statement (in English and
Hindi) regarding Twenty-Point Programme.
[Placed in Library. See No. LT-3094/86].

Notification of the Ministry of Finance
(Department of Revenue) under the
Customs Act, 1982

THE MINISTER OF STATE IN THE
DEPARTMENT OF EXPENDITURE (SHRI
B. K. GADHVI): Sir, I beg to lay on the
Table, under section 159 of the Customs Act,
1962, a copy (in English and Hindi) of the
Ministry of Finance (Department of Revenue)
Notification G. S.R. No. 1006(E), dated 11th
August, 1986, amending Notification No.
374-CuStoms, dated the 27th June, 1986, so
as to lay down the revised rates of exchange
for conversion of Austrian Schillings
Deutsche Marks, Dutch Guilders and Italian
Lira into Indian currency or vice-versa,
together with an explanatory Memorandum
thereon. [Placed in Library. See No. LT-
3088/86].

Report and Accounts (1984-85) of the Delhi
Public Library, Delhi and Related
Papers

THE MINISTER OF STATE IN THE
DEPARTMENT OF EDUCATION AND
CULTURE (SHRIMATI KRISHNA SAHI):
Sir, I beg to lay on the Table a copy each (in
English and Hindi) of the following
Papers:—

(i) Annual Report and Accounts of the
Delhi Public Library, Delhi for the year
1984-85, together with the Auditors' Report
on the Accounts.

(ii) Review by Government on the
working of the Library.

(iii) Statement giving reasons for the delay
in laying the papers mentioned at (i) above.